

**Statement**

*Statewise Malaria Death Recorded from  
April to September, 1996*

SI No.	Name of the States	Deaths recorded from April to September
1.	Andhra Pradesh	8
2.	Assam	34
3.	Haryana	218*
4.	Karnataka	4
5.	Kerala	8
6.	Madhya Pradesh	5
7.	Maharashtra	40
8.	Manipur	28
9.	Mizoram	19
10.	Orissa	125
11.	Punjab	1
12.	Rajasthan	3
13.	Tamil Nadu	4
14.	Tripura	5
15.	West Bengal	37

\*All are fever related deaths reported from Gurguan Haryana.

**Action Plan to Ensure Price Stability and  
Easy credit facilities**

2538. SHRI SUSHIL KUMAR  
SAMBHAJIRAO SHINDE:  
SHRIMATI VEENA VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government have prepared a two pronged Action Plan to ensure price stability and to make available easy credit facilities;

(b) if so, the details thereof; and

(c) the success so far achieved in the matter of achieving price stability with specific reference to prices of essential consumer goods, and easy credit facilities?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) The stance of monetary policy as announced by the Reserve Bank of India is to strive for money supply growth (M3)

of 15.5.-10.0% in 1996-97 in order to meet the twin objectives of price stability and adequate credit availability for the growth of the economy. With this in view the RBI have taken a number of measures including step-wise reduction of Cash Reserve Ratio (CRR) and setting a higher target (12% of net bank credit) for export finance by scheduled commercial banks.

As a result of these measures monetary growth is broadly on target, inflation is at 6.7% (as of November 23, 1996) and interest rates have come down to some extent.

**Probe Regarding Evasion of Customs  
Duty and Violation of Exim Policy Rules  
by MNCs.**

2539. SHRI N. GIRI PRASAD:  
SHRI GURUDAS DAS GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Revenue Department's Customs Wing has ordered probe into the affairs of certain Multinational Companies such as Sony India Private Limited, Nike, Reebok, etc; for the alleged evasion of customs duty and violation of Exim Policy Rules; and

(b) if so, the details of such cases in each of the MNCs against whom the probe has been conducted?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) and (b) Investigation for alleged evasion of customs duty and violation of Exim Policy have been initiated by the Commissionerate of Customs, Delhi into imports of parts of goods by M/s. Sony (India) Pvt. Ltd., manufacturing colour TV. sets, M/s. Phoenix International Ltd. and M/s. Phoenix Industries Ltd. manufacturing Reebok" brand shoes and M/s. Moja Shoe India manufacturing "Nike" brand shoes. In addition, investigation has also been initiated into import of parts of cars by M/s. DCM Daewoo Corporation.